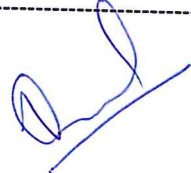


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 09/ 15	TP 71/16	For filing objections	397/ 398	Pramerica ASPF-II Cyprus Holdings Ltd. Vs. Metro Corpn. Infrastruc-ture Ltd. & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	<b>VARSHA S</b> <b>KEYSTONE PARTNERS</b> <b>080-41135813</b>	<b>PETITIONER</b>	

**ORDER**

Counsel for Petitioner is present. Counsel for R1 to R3 is absent. Petition not filed. Cost not paid. Hence, treated as no counter/objection from R1 to R3. For non-compliance of the direction of the Tribunal. List it for 30.01.2018

  
Member (T)

  
Member (J)